

(b) A programme covering 77,100 hectares for new plantation and 1,12,875 hectares for improvement of cashewnuts is being implemented as a Centrally Sponsored Scheme in the 6th Plan, with a view to increasing the production of cashewnuts. Besides a multi-State cashew project with the assistance from the World Bank has been taken up from 1980-81 in the States of Kerala, Karnataka, Andhra Pradesh and Orissa. The project will cover 52,775 hectares under new plantations and 7500 hectares under improvement programme.

(c) The steps taken will result in substantial increase in production. It is expected that the production of cashewnut will go up to 3.00 lakh tonnes by 1984-85.

**Proposals by Industries and Mercantile Houses**

4707. SHRI D. S. A. SIVAPRAKASHAM: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) whether the State Governments have been asked to constitute committees to examine the proposals submitted by Industries and Mercantile Houses for Rural Development;

(b) if so, whether any such Committee has been functioning in Tamil Nadu;

(c) how many Industrial Houses and Mercantile Houses have submitted Rural Development Programmes or Projects; and

(d) details of the programme submitted and approved by the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) No, Sir.

(b) to (d) Does not arise.

**Allotment of Units to Fair Price Shops in Delhi**

4708. SHRI SAJJAN KUMAR:

SHRI KRISHNA CHANDRA PANDEY:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is true that a decision was taken to allot minimum of 4000 units to each FPS in Delhi;

(b) if so, the details of the FPS opened circle-wise in Delhi during 1981 but have less than 4000 units still; and

(c) the action being taken by Government to withdraw some units from the old FPS particularly those who are having more than 4000 units and to give the same to those FPS having less than 4000 units?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):

(a) In order to strengthen the Public Distribution System and to avoid crowds at Fair-Price Shops, it was decided by Delhi Administration that as far as possible, there should be a Fair Price Shop for every 4000 cereal units. It was not stipulated that a minimum of 4000 cereal units should be allotted to each and every Fair Price Shops.

(b) A statement is annexed, giving the number of Fair-Price Shops opened in 1981 but having less than 4000 cereal units.

(c) Necessary instructions have been issued by the Delhi Administration to transfer cereal units in excess of 4000 from old FPS to newly-opened Fair-Price Shops.